## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF SPECIAL CONSTITUTION FOR 10-SEPTEMBER-2025 (WEDNESDAY)

## BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

SPECIAL CONSTITUTION MATTERS								
Srl	Annos Number 1				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4745	DEL	2018	2010- 11	[D] DOUBLE PLUS SOFTWARE P.LTD (U/S 260)	В	U/s 260

09-Sep-2025